

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No. 317 of 2019

IN THE MATTER OF:

Abhishek Sharad

...Appellant

Versus

Registrar of Companies, West Bengal

...Respondent

Present:

For Appellant: Mr. Soma Samantari, Advocate

For Respondent: None

ORDER
(Virtual Mode)

02.09.2020 The Learned Counsel for both sides are not audible. There is difficulty in the Link.

As such, List this Appeal **on 17th September, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)